

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 99/TT/2013

Date: 7.8.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of tariff of Asset- I: 400kV Line Bays at Biharshariff S/s along with 80MVAR Switchable Line Reactors for the 400kV D/C Purnea-Biharshariff T/L; Asset-II: 400kV Line Bays at Purnea S/s for the 400kV D/C Purnea-Biharshariff T/L under Transmission schemes for enabling import of NER/ER Surplus power by NR in Eastern Region

Sir,

In continuation of the Commission's earlier letter dated 16.7.2013 on the subject mentioned above (copy enclosed), I request you to furnish the following further information on affidavit, with advance copy to the beneficiaries, latest by 9.9.2013:-

- a) Components involved in Miscellaneous Civil works in both Asset-I and Asset-II, scope of work for Miscellaneous Civil works in FR and actual work;
- b) Single line Diagram of the Sub-stations with existing and proposed bays under the instant petition;
- c) Letter of award with item-wise details including cost for the above project work as there is huge variation in cost of items as per original estimate and actual award cost;
- d) Data for capital cost benchmarking in accordance with the commission's orders dated 27.4.2010 and 16.6.2010 on benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-Stations.

Yours faithfully,

(P. K. Sinha)
Asst. Chief (Legal)